

**R.O.C.No.8/2018-Con.B2**  
**& 24495-A/2018-B2**

**DISTRICT JUDGE,**  
**TRANSFER & POSTING**

**NOTIFICATION No. 2 / 2019**

The Government in G.O.(Ms).No.642, Home (Courts-II) Department, dated 18.08.2017, have issued orders for the constitution of four Family Courts one each at Krishnagiri, Nagapattinam, Namakkal and Thanjavur:

Tmt. G.Kalavathi, Additional District Judge, Krishnagiri, who has been appointed on transfer as Judge, Family Court, Krishnagiri, in the newly sanctioned Court vide G.O.(Rt.).No.391, Home (Courts.II) Department, dated 29.05.2018, is transferred and posted as Judge, Family Court, Krishnagiri, in the newly sanctioned Court.

**HIGH COURT OF MADRAS, CHENNAI.**  
**DATED:03.01.2019.**

**Sd./-C.Kumarappan**  
**REGISTRAR GENERAL**

